GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 57 TO BE ANSWERED ON 07/02/2025

STATUS OF IMPLEMENTATION OF PMAY-G

*57 SHRI S. SELVAGANABATHY:

Will the Minister of Rural Development be pleased to state:

- (a) the details of the number of houses constructed under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) during the last three years and the current year across the country, State/UT-wise including Puducherry;
- (b) the funds sanctioned, allocated and utilized under the scheme during the said period, State/UT-wise including Puducherry;
- (c) the details of the targets set and achievements made under the scheme so far; and
- (d) the details of the number of houses allocated to the poor and people living below poverty line under the scheme, so far?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA STARRED QUESTION NO. *57 TO BE ANSWERED ON 07.02.2025 REGARDING "STATUS OF IMPLEMENTATION OF PMAY-G"

- (a): The details of the number of houses constructed under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) during the last three years and the current year across the country, State/UT-wise is at **Annexure-I**. The UT Administration of Puducherry has not been implementing the scheme since its inception i.e. 1.04.2016.
- (b): The funds released and utilized under the scheme during the last three years and the current year ,State/UT-wise is at **Annexure-II**.
- (c): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 01.02.2025, a cumulative target of 3.79 crore houses have been allotted to States/UTs out of which 3.28 crore houses have been sanctioned and 2.69 crore houses have been completed.
- (d): The beneficiaries under the scheme are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These parameters/criteria are applied both on SECC 2011 and "Awaas+" survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter.

Annexure referred to in reply to part (a) of Rajya Sabha Starred Question No. 57 to be answered on 07.02.2025 regarding STATUS OF IMPLEMENTATION OF PMAY-G

State/UT-wise details of houses constructed under Pradhan Mantri Awaas Yojana Gramin during the last three years and the current year

[Unit in no]

onstructed
2024-2025
625
72,681
49,143
29,713
3
7,167
6
6,246
50,797
2,050
219
18,966
15,674
37
32,586
375
6,149
94,580
295

			26
22	Tamil Nadu	3,37,092	11,104
23	Tripura	3,15,208	6,928
24	Uttar Pradesh	21,35,265	19,981
25	Uttarakhand	54,899	816
26	West Bengal	11,20,608	3,994
27	Andaman And Nicobar	458	0
28	Dadra And Nagar Haveli & Daman And Diu	2,486	72
29	Lakshadweep	8	0
30	Puducherry*	0	0
31	Andhra Pradesh	30,328	6,721
32	Karnataka	48,324	8,880
33	Ladakh	1,598	0
	Total	1,26,58,782	4,51,287

^{*} Puducherry is not implementing PMAY-G.

Annexure referred to in reply to part (b) of Rajya Sabha Starred Question No. 57 to be answered on 07.02.2025 regarding STATUS OF IMPLEMENTATION OF PMAY-G

State/UT-wise details of Central share released and utilized by the States during last 3 years and current year

Rs. in crore

S. No	State/UT Name	Last 3 years ie 2021-22 to 2023-24 202			1-25			
		Central Share Utilization by the		Central Share	Utilization by			
		Released	State	Released	the State			
1	Arunachal Pradesh	375.04	383.81	0	31.44			
2	Assam	17847.31	19465.35	2795.77	2505.91			
3	Bihar	10609.09	18770.68	14.92	2354.53			
4	Chhattisgarh	2074.99	3055.30	3240.43	4444.65			
5	Goa	0.00	1.43	0	0.02			
6	Gujarat	2158.29	3438.62	710.28	953.85			
7	Haryana	47.56	112.04	0	8.82			
8	Himachal Pradesh	170.29	169.68	582.46	577.77			
9	Jammu And Kashmir	2389.69	2492.65	96.30	536.85			
10	Jharkhand	2472.02	6888.56	187.79	264.38			
11	Kerala	72.40	184.36	66.02	93.58			
12	Madhya Pradesh	11126.13	20476.47	3726.10	2218.92			
13	Maharashtra	3711.08	6922.22	1166.26	1551.08			
14	Manipur	398.60	312.97	0	138.07			
15	Meghalaya	1787.82	1659.14	0	228.73			
16	Mizoram	229.39	201.66	0	55.61			
17	Nagaland	404.07	371.68	27.45	122.58			
18	Odisha	7045.85	9077.08	784.75	2394.78			
19	Punjab	122.62	209.75	117.13	99.56			
20	Rajasthan	3630.55	6031.00	372.23	785.74			
21	Sikkim	3.12	3.84	0	0.53			
22	Tamil Nadu	2961.55	3934.90	125.52	238.01			
23	Tripura	3909.58	4100.92	204.11	137.43			
24	Uttar Pradesh	11124.96	20202.24	130.06	704.65			
25	Uttarakhand	665.45	664.76	11.81	71.11			
26	West Bengal	687.84	6612.11	0	27.69			
27	Andaman And Nicobar	5.45	4.48	0	1.81			
28	Dadra And Nagar Haveli & Daman And Diu	0.00	52.79	16.12	18.73			
29	Lakshadweep	0.00	0.00	0	0.00			
30	Puducherry	0.00	0.00	0	0.00			
31	Andhra Pradesh	312.25	591.31		75.79			
32	Karnataka	218.53	468.67	414.04	385.89			
33	Telangana	0.00	0.00	0	0.00			
34	Ladakh	21.99	20.53	0	0.08			
	Total	86583.49	136881.02	14789.53	21028.60			
*Utili	*Utilization includes State Share							
